

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:177

ANSWERED ON:02.03.2006

NATIONAL POLICY FOR PERSONS WITH DISABILITIES

Adsul Shri Anandrao Vithoba;Tripathy Shri Braja Kishore

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has finalised the National Policy for Persons with Disabilities;
- (b) if so, the details and salient features thereof;
- (c) the steps taken or proposed to be taken to implement the said policy; and
- (d) if not, the progress made in regard to formation of the said policy and the time by which it is likely to be finalized?

**Answer**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

(a) to (d) A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 177 for answer on 2.3.2006 put up by S/Shri Braja Kishore Tripathy and Anandrao V. Adsul regarding National Policy for Persons with Disabilities.

(a) & (b) Yes Sir. The policy focuses on the prevention of disabilities and the physical and economic rehabilitation measures for disabled persons. It also addresses the concerns of women and children with disabilities, the creation of barrier free environment, promotion of non-governmental organisations, social security and education for persons with disabilities etc. The policy also lists principal areas of Government interventions. Full details are available on the website [www.socialjustice.nic.in](http://www.socialjustice.nic.in).

(c) The policy has to be implemented by concerned Ministries and Departments of Central Government, State Governments, Panchayati Raj Institution with participation of stakeholders including non-governmental organisations, disabled peoples organizations, advocacy groups, family associations, experts and professionals. The implementation of the policy is to be monitored by an Inter Ministerial Body at Central, State and District levels.

(d) Does not arise.